

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.2561
TO BE ANSWERED ON 27-12-2018

Funding and Progress of SBM

†2561. SHRI NIHAL CHAND:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the funds allocated under Swachh Bharat Mission (Grameen) (SBM-G) during the last one year in the country, State/UT-wise;
- (b) whether the Government has released first installment of Central assistance for annual plan for the year 2018-19;
- (c) if not, the reasons therefor and the time by which the funds are likely to be released;
- (d) the current progress of SBM-G; and
- (e) whether the Government has issued any guidelines to the States to bring improvement therein and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE
MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) Swachh Bharat Mission (Gramin) [SBM(G)] is a demand driven scheme, hence fixed State-wise allocation of funds is not made. However, State/UT-wise details of Centre share funds released during the last year are given at **Annexure**.

(b)&(c) The 1st installment of Central assistance for annual plan for the year 2018-19 under [(SBM-G)] have been released to all the States/UTs except for few States/UTs to which 1st instalment could not be released due to non-fulfilment of some pre-requisite conditions. The same will be released on their fulfillment by these States/UTs.

(d) to (e) The Government had launched SBM(G) with effect from 2nd October, 2014 with the aim to attain Open Defecation Free (ODF) India by 2nd October, 2019 by providing access to toilet facilities to all rural households in the country. Under SBM(G), 899.98 lakh individual household toilets have been constructed as on 21.12.2018, and the sanitation coverage in the country, which was 38.7% as on 2nd October, 2014, has increased to 97.72%. And, 5,37,427 villages, 2,43,947 Gram Panchayats, 5776 Blocks, 569 Districts, and 25 States/UTs, have been declared ODF.

**Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.2561
due for reply on 27-12-2018**

State/UT-wise Central share funds released under SBM(G) during 2017-18

(Rs. in Crore)

State/UT	Central share released in 2017-18
A & N ISLANDS	30.72
ANDHRA PRADESH	1219.88
ARUNACHAL PRADESH	137.30
ASSAM	1171.95
BIHAR	875.92
CHHATTISGARH	677.83
D & N HAVELI	17.68
DAMAN & DIU	2.00
GOA	0.52
GUJARAT	466.04
HARYANA	39.66
HIMACHAL PRADESH	20.68
JAMMU & KASHMIR	202.38
JHARKHAND	698.66
KARNATAKA	983.39
KERALA	59.36
MADHYA PRADESH	1380.61
MAHARASHTRA	1235.34
MANIPUR	77.02
MEGHALAYA	153.89
MIZORAM	46.24
NAGALAND	71.41
ODISHA	457.02
PUDUCHERRY	50.25
PUNJAB	283.48
RAJASTHAN	981.51
SIKKIM	12.98
TAMIL NADU	865.94
TELANGANA	481.94
TRIPURA	24.00
UTTAR PRADESH	3155.37
UTTARAKHAND	146.69
WEST BENGAL	583.23
Total	16,610.88